F.No.C-30013/20/2014 Ad.IV –A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
5th floor, HUDCO Viashala Building,
Bhikaji Cama Place, New Delhi.
Dated 19th April, 2016

To
DG, HRD, New Delhi,
All Principal Chief Commissioners/Chief Commissioners,
All Commissioners/Directors General under CBEC.

Subject: Meeting to Monitor the progress for filling up vacancies reserved for Schedule Caste, Schedule Tribes and other Backward classes —regarding.

Sir,

I am directed to forward herewith a copy of O.M. No. 36038/01/2014-Estt.(Res) dated 12th April, 2016, alongwith enclosures received from Ministry of Personnel, P.G. and Pension, Department of Personnel & Training, New Delhi on the above mentioned subject and to request that requisite information in respect of your office may be sent to DGHRD, New Delhi under intimation to the Board. DGHRD by 27th April, 2016 will compile the data and send a consolidated statement to the Board by 29th April, 2016.

Encls. As above.

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary to the Govt. of India

Copy to: 1. Webmaster for uploading on CBEC Website.

2. ADG, DGHRD is requested that the collect the information and compile the data under intimation to this Board.

(B. Ginkhan Mang)
Under Secretary to the Govt. of India
Immediate

Meeting Notice

No.36038/01/2014-Estt (Res.)
Government of India
Ministry of Personnel, P.G and Pension
Department of Personnel & Training

OFFICE MEMORANDUM

Subject: Meeting to monitor the progress for filling up of vacancies reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes- reg.

The undersigned is directed to refer to this Department’s OM of even number dated 19th January, 2016 forwarding therewith minutes of the meeting held on 14.01.2016 to monitor filling up of backlog reserved vacancies for Schedules Castes, Scheduled Tribes and Other Backward Classes.

2. A meeting will be held at 11:00 AM on 18th April, 2016 in Conference Room No. 190, North Block, New Delhi under the Chairmanship of the Joint Secretary (AV), Department of Personnel & Training to review progress in filling up of reserved vacancies.

3. It is requested that an Officer of the rank of Director/Deputy Secretary may be nominated to attend the above meeting.

4. The representatives who will be attending the above meeting may kindly be requested to come up with the requisite information in the format given below:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Backlog reserved vacancies filled up at the time of conclusion of Special Recruitment Drive (i.e. 31.03.2012)</th>
<th>Backlog reserved vacancies as on 01.03.2016.</th>
<th>Backlog reserved vacancies filled up from 01.04.2012 to 29.02.2016</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>SC (2)</td>
<td>ST (3)</td>
<td>OBC (4)</td>
</tr>
<tr>
<td>(1)</td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>


Deputy Secretary to Government of India
Telfax: 23093074

To
(i) The Secretary, Ministry of Home Affairs, North Block, New Delhi.
(ii) The Secretary, Department of Atomic Energy, Anushakti Bhawan, Chatrapathi Shivaji Maharaj Marg, Mumbai.

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